NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 173/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company	Narayanan Sisupalan-Vs Ltd	s-The Peerless General Finan	ice & Investment Co.
Under Section	58/59		
No. Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1) Mr. Abhiji+ (2) Mr. Tapom N 3) Mr. Tapom N 3) Mr. Aninde	Stalley a Sir. Advictor Tog (Loudhy Abroca Basel Horras	a Respondent	19/12/201
Houk Baneoye Rakesh Sauka	e, Adr J	Pelitiones	Jakesh Jan 19/12/2

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List I.A. No. 482/KB/2017 on 06/02/2018 along with C.P.

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)